

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**CORRIGENDUM**

**Dated, 19<sup>th</sup> March, 2021**

**No. HCM II/168/2014/Estt/183**

In partial modification to this Committee's Notice No. HCM/II/168/2014/Estt/182, dated 19.03.2021, the name appearing at Sl.No.5 be read as Shri Ranjit Kar instead of Shri Ranjit Kaur.


**SECRETARY  
COMMITTEE FOR DESIGNATION  
OF SENIOR ADVOCATES**

**Memo.No. HCM II/168/2014/Estt/183-A**

**Dated, 19<sup>th</sup> March, 2021**

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya.
2. The P.S. to the Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
3. The P.S. to the Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya Shillong.
4. The Advocate General of Meghalaya, Shillong.
5. Shri. K.S.Kynjing, Senior Advocate, Shillong.
6. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
7. The President/Secretary, Shillong Bar Association, Shillong.
8. ✓ The System Analyst, High Court of Meghalaya for uploading the same in the official website.
9. Notice board.
10. Office file.

  
**SECRETARY  
COMMITTEE FOR DESIGNATION  
OF SENIOR ADVOCATES**

947  
19/3/2021